NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 109/397-398/NCLT/AHM/2016 (New) CP No. 77/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Pinakin Kharwar

V/s.

Rudraksh Synthetics Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

DIETREN R. PAJE

PCS

Respondents

2. Parjanerajan Advolat Porporus Skrojanaraj

Learned Advocate Mr. S. Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondents.

Written submissions filed by the petitioner in TP 108/2016 and TP 109/2016.

Combined written submissions filed by Respondents in TP 108/2016 and TP 109/2016.

For verification of record.

List the matter on 19.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.